

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 553/252/ND/18

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.05.2018**

**NAME OF THE COMPANY: M/s. Akasaki Infrastructure Pvt. Ltd. V/s.
ROC**

SECTION OF THE COMPANIES ACT: 252

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

Present: Mr. D. M. Sinha, Advocate for the Petitioner

ORDER

Notice to the Respondent returnable on 9th July, 2018.

— sd —

(Deepa Krishan)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)